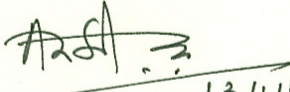


OFFICE OF THE DISTRICT & SESSIONS JUDGE, GHAZIABAD

Dated : November 13 , 2014

NOTICE

Applications are invited for consideration of appointment from eligible retired Government Servant for the Post of Special Judicial Magistrate at Ghaziabad, who after his retirement holds or has held any post as Government Servant and possesses the recognized degree of Law or otherwise and is well experienced in relation to legal affairs to the satisfaction of the Hon'ble High Court, Allahabad. The term of his office shall be four years from the date of assumption of his charge or attaining the age of 70 years, whichever is earlier. The applicants may submit duly filled applications on the prescribed proforma which has already been uploaded on the website of Hon'ble Allahabad high Court i. e. [www.allahabadhighcourt.in](http://www.allahabadhighcourt.in) The duly filled applications alongwith copies of their character roll entries in 5 years before their retirement from Government Service, may be sent to the office of the undersigned upto 29.11.14 for which the details may be had on the above mentioned site.

  
13.11.14  
(Anil Kumar Srivastava)  
District Judge,  
Ghaziabad. District Judge  
Ghaziabad

No. : 714 / 2014 Dated : November 13 , 2014.

1. Copy to District Information Officer, Ghaziabad for publication of notice free of cost in any National news paper.
2. Copy for publication in regional news paper (1) National News Paper Shah Times (2) Dainik Pralyankar (3) Dainik Vartman Satta.
3. Copy of this notice be pasted on Notice Board of Ghaziabad Judgeship.
4. Copy of the President of District Bar Association, Ghaziabad.

